

Heavy Industries in Eastern Uttar Pradesh*[English]*

1081. DR. BIZAY SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the resource constraints and financial viability has since improved to set up some heavy industries in the Eastern Uttar Pradesh particularly in Ghazipur and Jaunpur districts; and

(b) if not, whether the Government propose to set up some heavy industries during the Ninth Five Year Plan indicating the specific date by which the industries are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) In the prevailing economic environment, the private sector is expected to set up industries in Eastern Uttar Pradesh and elsewhere. There is no proposal to set up any heavy industry in public sector.

*[Translation]***Corruption Cases**

1082. SHRI RAMPAL UPADHYAY: Will the PRIME MINISTER be pleased to state:

(a) the number of Senior Officers found guilty of corruption during each of the last three years; and

(b) the number of officer out of them sent to jail or punished?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

Corruption Charges

1083. SHRI RAJ NARAIN PASSI: Will the PRIME MINISTER be pleased to state:

(a) the numbers of the Central Government officials (Class I & Class II) against whom corruption charges, mis-appropriation of funds etc. have been levelled during each of the last four years, Ministry-wise;

(b) the number of Central Government employees against whom corruption charges have been levelled during each of the last four years, Ministry-wise; and

(c) the number of backlog pending cases with the investigating agencies, Ministry-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

*[Translation]***IAS/IPS/IFS**

1084. SHRI GAJENDRA SINGH RAJUKHEDI: Will the PRIME MINISTER be pleased to state:

(a) the number of officers of Indian Administrative Service, Indian Police Service and Indian Foreign Service in the country as on date;

(b) the number of officers of these services posted in the Union Government and in various States;

(c) the number of officers of Indian Foreign Service posted in the country and the abroad; and

(d) the number of new officers being recruited each year in various Services?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) to (d) Details in respect of number of officers in position in